



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.11.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 16.10.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 726 of 2024 Part Heard	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	16.10.2025	14.11.2025
2.	Comp. App. (AT) (Ins) No. 1530 of 2024 Part Heard	Jagi Mangat Panda Vs. Srei Equipment Finance Ltd. & Anr.	16.10.2025	14.11.2025
3.	Comp. App. (AT) (Ins) No. 532 of 2024 Part Heard	National Bank for Agriculture & Rural Development Vs. SREI Equipment Finance Ltd. & Ors.	16.10.2025	17.11.2025
4.	Comp. App. (AT) (Ins) No. 988 of 2023 With	Adhunik Metalik Karmchari Sangh & Anr. Vs. Adhunik Metaliks Ltd. & Ors.	16.10.2025	18.11.2025

5.	Comp. App. (AT) (Ins) No. 989 of 2023	Adhunik Metaliks Officer & Staff Association Vs. Adhunik Metaliks Ltd. & Ors.	16.10.2025	18.11.2025
6.	Comp. App. (AT) (Ins) No. 1870 of 2024	Svarnim Infrastructures Pvt. Ltd. Vs. Three C Projects Pvt. Ltd. & Anr.	16.10.2025	19.11.2025
7.	Comp. App. (AT) (Ins) No. 1461 of 2024	Mahesh R Shetty Vs. Prudent ARC Ltd. & Ors.	16.10.2025	20.11.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)